

**GOVERNMENT OF INDIA  
MINISTRY OF EXTERNAL AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO.2452  
TO BE ANSWERED ON 30.11.2016**

**STAND ON MASOOD AZHAR**

**2452. SHRI HARI OM PANDAY:  
DR. RATNA DE (NAG):  
SHRI MUTHAMSETTI SRINIVASA RAO (AVANTHI):  
SHRI V. PANNEERSELVAM:  
SHRI CHANDRA PRAKASH JOSHI:**

**Will the Minister of EXTERNAL AFFAIRS be pleased to state:**

- (a) whether the Government has proposed any plan to register official objection in the United Nations on “China’s negative stand on Masood Azhar issue in UNSC ban” in the recent past;**
- (b) if so, the details thereof and if not, the reasons therefor; and**
- (c) the details of steps taken/being taken by the Government in this regard?**

**ANSWER**

**THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS  
[GEN. (DR) V. K. SINGH (RETD)]**

**(a) to (c) On 25 February 2016 Government requested the Security Council Committee, established pursuant to UN Security Council Resolution 1267 (*now UNSCR 1267/1989/2253*), to include Masood Azhar of the Jaish-e-Mohammad in the list of designated sanctioned entities. It was pointed out that while Jaish-e-Mohammad was designated by the Committee in 2001, its leader who is the group’s chief financier, recruiter, and motivator had not been designated and continues to remain active in terror activities against India. The Committee, that takes its decision on the basis of the consensus amongst members, sought a six month period and subsequently has sought a further three months period to consider India’s request.**

**Government continues to take up the matter with all members of the Committee including China at the highest level. India’s position has been conveyed that the working methods of the Committee is leading to a perception that the Committee adopts selective approach to combating terrorism. This does not help the international community to decisively confront the menace of terrorism.**

**Government is firmly resolved to take all necessary measures to defeat terrorism, and ensure the security and territorial integrity of the nation.**

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